

**COURT - I****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****Appeal No. 48 of 2016****Dated: 10<sup>th</sup> January, 2017****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of :****Jharkhand Bijli Vitran Nigam Ltd. ...Appellant(s)****Vs.****Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for Appellant(s) : Mr. Himanshu Shekhar  
Mr. Navi Kumar  
Mr. Aabhas Parimal  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R.1  
Mr. Dhananjay Pathak  
Mr. Mohit Kumar Shah for R.4

**ORDER**

List the matter on **22.02.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 316 of 2016.

**(I. J. Kapoor)  
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)  
Chairperson**